

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**

• (Regulation 12 of the Insolvency and Bankruptcy Board of India  
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
TERRA ENERGY LIMITED (In Liquidation)**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                             |
|---------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | TERRA ENERGY LIMITED                                                                                                                |
| 2.      | Date of incorporation of corporate debtor                                          | 08/03/1995                                                                                                                          |
| 3.      | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies, Chennai                                                                                                     |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U40105TN1995PLC030420                                                                                                               |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | Eldorado, V Floor, 112 Uthamar Gandhi Salai, Chennai - 600 034                                                                      |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 31/08/2021<br>(330 <sup>th</sup> Day of CIRP based on NCLT Order dated 06.08.2021)                                                  |
| 7.      | Liquidation commencement date of corporate debtor                                  | 17/02/2022                                                                                                                          |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Ramakrishnan Sadasivan<br>IBBI/IPA-001/IP-P00108/2017-18/10215                                                                      |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | New no.28, Old No.22 Menod Street, Pursawalkam, Chennai - 600 007<br><a href="mailto:sadasivanr@gmail.com">sadasivanr@gmail.com</a> |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | New no.28, Old No.22 Menod Street, Pursawalkam, Chennai - 600 007<br><a href="mailto:liq.terra@gmail.com">liq.terra@gmail.com</a>   |
| 11.     | Last date for submission of claims                                                 | 19 <sup>th</sup> March, 2022                                                                                                        |

Notice is hereby given that the National Company Law Tribunal Chennai - Division Bench I has ordered the commencement of liquidation of the **Corporate Debtor - Terra Energy Limited** on 17.02.2022 *under section 33 of the Code*.

The stakeholders of **Terra Energy Limited (In Liquidation)** are hereby called upon to submit their claims with proof on or before **19<sup>th</sup> March, 2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The Claim may be submitted in their specified forms. FORM C - Operational Creditor (Other than Workman or Employee), FORM D - Financial Creditor, FORM E - Workman or Employee, FORM F - Authorised Representative of Workman or Employee, FORM G - Other Stakeholders. The Prescribed forms can be downloaded from the IBBI Website - Liquidation Process. (QR Code) or <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.



*R. Sadasivan*

Date: 19<sup>th</sup> February, 2022  
Place: Chennai

Ramakrishnan Sadasivan  
IBBI/IPA-001/IP-P00108/2017-18/10215